

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF COX & KINGS FINANCIAL SERVICE LIMITED

SN	Particulars	Details
1.	Name of Corporate Debtor	Cox & Kings Financial Service Limited
2.	Date of Incorporation of Corporate Debtor	29 th December, 2016
3.	Authority under which corporate debtor is incorporated / Registered	RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2016PLC289073
5.	Address of the registered office and principal office (if any) of corporate debtor	1st Floor, Turner Morrison Building 16 Bank Street, Fort Mumbai – 400 001.
6.	Date of closure of Insolvency Resolution Process	11 th October, 2022
7.	Liquidation commencement date of corporate debtor	11 th October, 2022 (Liquidation order received on 7 th November, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Pardeep Kumar Sethi Reg. Nos. IBBI/IPA-001/IP-P00711/2017-2018/11265
9.	Address and e-mail of the liquidator, as registered with the Board	Address: RBSA Restructuring Advisors LLP, 1121, Building No.11, Solitaire Corporate Park, Andheri Kurla Road, Andheri East, Mumbai Maharashtra - 400 093 E-Mail: peekay.sethi@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: RBSA Restructuring Advisors LLP, 1121, Building No.11, Solitaire Corporate Park, Andheri Kurla Road, Andheri East, Mumbai Maharashtra - 400 093 E-Mail: ip.ckfsl@rbsa.in
11.	Last date for submission of claims	7 th December, 2022 (Note: Since the NCLT order commencing liquidation was made available on 7 th November 2022, the last date for submission of claims has been determined accordingly.)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Cox & Kings Financial Service Limited on **11th October, 2022 (Liquidation order received on 7th November, 2022).**

The stakeholders of Cox & Kings Financial Service Limited are hereby called upon to submit their claims with proof on or before **7th December, 2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



(Signature)
Pardeep Kumar Sethi
Liquidator

Date: 10/11/2022
Place: Mumbai

For Cox & Kings Financial Service Limited
IBBI/IPA-001/IP-P00711/2017-2018/11265